

National Company Law Tribunal

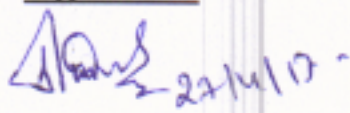
Allahabad Bench

CP NO. 37/HD/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 27.04.2017

NAME OF THE COMPANY: M/S Asta Educational Pvt Ltd & others

SECTION OF THE COMPANIES ACT: U/S 397/398 of the Companies Act 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	ANKUSH TANDON (Advocate)			 22/4/17
2.				

Order dated 27.04.2017 CP NO 37/ND/2016 Ms.Asta Educational Pvt Ltd.

Shri Ankush tandon represented for petitioner company in the present matter report of the ROC is still awaited.

Learned counsel points out that he did not received <sup>a copy of</sup> the detail order dat.20.03.2017 passed by this court. Whereby it was expected from both parties to report <sup>about</sup> the status/performance of settlement dated 10.04.2014 arrived between the parties in light of Hon'ble CLB order dated 25.05.2016. Hence <sup>a</sup> reports of the ROC was called for and is still awaited.

The registry of this tribunal is directed to serve <sup>a</sup> of copy of this order to petitioner counsel and ROC Kanpur with direction to expedite filing of its report. d

The matter be listed on 16.05.2017.

Date-27.04.2017

  
Shri H.P. Chaturvedi (Member Judicial)